



आयकर निदेशालय (पद्धति)
DIRECTORATE OF INCOME TAX (SYSTEMS)
ए आर ए सेन्टर, भू-तल, ई-2 झण्डेवालान एक्सटेंशन,
ARA Centre, Ground Floor, E-2, Jhandewalan Extension,
नई दिल्ली-New Delhi-110055

F. No. ADG(S)-5/A-12018/8/2025-DIT-S/2025-26

Date:16.12.2025

OFFICE ORDER

Comments / suggestions of Stakeholders are invited in respect of the Draft Recruitment Rules for the post of **Deputy Director (Systems), Group 'A'** (enclosed) in compliance of DoPT OM No.AB-14017 /61/2008-Estt.(RR) dated 13.10.2015.

2. All stakeholders are requested to send their comments/suggestions, if any, to the email id: jd.systems.hq@incometax.gov.in within 30 days from the date of the issue of this communication.

Encl: As above

(Awadhesh Singh Kushwaha)
Joint Director (Systems)

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)
NOTIFICATION

New Delhi, the _____, 2025

G.S.R. -----.—In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, and in supersession of the Directorate of Income-tax(Systems) Joint Director(Systems), Deputy Director(Systems) and Assistant Director(Systems) Recruitment Rules, 2001, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Deputy Director(Systems) in the office of the Directorate of Income Tax (Systems), namely:—

1. **Short title and commencement.** — (1) This rule may be called the Directorate of Income-tax (Systems), Deputy Director (Systems) Recruitment Rules, 2025.

(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Application.** — These rules shall apply to the posts specified in column (1) of the Schedule annexed to these rules.
3. **Number of posts, classification, level in the pay matrix or pay scale.** — The number of posts, their classification and level in the pay matrix or pay scale attached thereto shall be as specified in columns (2) to (4) of the said Schedule.
4. **Method of recruitment, age limit and qualification etc.** — The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns (5) to (13) of the aforesaid Schedule.
5. **Disqualification.** - No person, -
 - (i) who has entered into or contracted a marriage with a person having a spouse living; or
 - (ii) who, having a spouse living, has entered into or contracted a marriage, with any person, shall be eligible for appointment to the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. **Power to relax.** — Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
7. **Savings.** — Nothing in these rules shall affect reservations, relaxations of age limits and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-serviceman and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of Post.	Number of Posts.	Classification.	Level in the pay matrix or pay scale.	Whether Selection Post or Non-selection Post	Age limit for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)
Deputy Director (Systems)	68* (2025) * subject to variation dependent on workload.	General Central Service Group 'A' Gazetted (Non-Ministerial).	Level - 11 in the pay matrix (Rs. 67700 -208700)	Selection.	Not Applicable.

Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in case of promotees	Period of Probation, if any	Method of recruitment whether by direct recruitment or by deputation/absorption and percentage of vacancies to be filled by various methods
(7)	(8)	(9)	(10)
Not Applicable.	No	Not Applicable	100% by promotion failing which, by deputation (including short-term contract).

In case of recruitment by promotion or deputation or absorption, level in the pay matrix from which promotion or deputation or absorption to be made	If Departmental Promotion Committee (DPC) exists, what is its composition	Circumstances in which the Union Public Service Commission is to be consulted in making recruitment
(11)	(12)	(13)
<p>Promotion:</p> <p>Assistant Director (Systems) in level 10 of the pay matrix of Rs. 56100-177500 with five years' regular service in the grade and having successfully completed mandatory training of minimum two weeks in relevant functional requirement, as specified by the Directorate of Income Tax (Systems) from time to time.</p> <p>Note: 1 Where juniors who have completed their qualifying / eligibility service are being considered for promotion, their seniors would also be considered for promotion, provided they are not short of the requisite qualifying / eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (Including Short Term Contract):</p> <p>Officers under Central Government or State Government or Union territory or Autonomous Bodies or Public Sector Undertakings or Statutory Bodies or Recognised Research Institutes or Universities</p>	<p>(i) Group 'A' Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> Chairman CBDT - Chairman Member, CBDT (In charge of Directorate of Income Tax (Systems)) - Member Principal Director General of Income Tax (Systems), Delhi / Director General of 	<p>As per Instructions issued by the Government from time to time.</p>

or Semi-Government Organisations:

(a)(i) holding analogous posts on regular basis in the parent cadre or Department; or

(ii) with five years' service in the grade rendered after appointment thereto on regular basis in the Level 10 of the pay matrix of Rs. 56100-177500 or equivalent in the parent cadre or department; and

(b) possessing the following educational qualification and experience, namely: -

Educational Qualifications:

A(i) Master of Technology or Master of Engineering in:

(a) Computer Science, or (b) Computer Science and Engineering, or (c) Computer Engineering, or (d) Computer Technology, or (e) Information Technology, or (f) Software Engineering, from a recognized university or institute;

OR

(i) Bachelor of Technology / Bachelor of Engineering degree of a minimum duration of four (4) years in:

(a) Computer Science, or (b) Computer Science and Engineering, or (c) Computer Engineering, or (d) Computer Technology, or (e) Information Technology, or (f) Software Engineering from a recognized university or institute;

OR

(iii) Master of Computer Applications (MCA) from recognized university or institute.

AND

B) Five years' post qualification experience in the relevant areas of Programming or Information Systems in Central Government or State Government or Union territory or Autonomous Bodies or Public Sector Undertakings or Statutory Bodies or Recognised Research Institutes or Universities or Semi Government Organisations

Note 1: The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: Period of deputation [including short-term contract] including period of deputation [including short-term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organizations or departments of the Central Government shall ordinarily not

Income Tax
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Member

exceed four years.

Note 3: The maximum age limit for appointment by deputation [including short-term contract] shall not be exceeding fifty-six years as on the closing date of receipt of applications.

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